

**By E Mail**

**THE GAUHATI HIGH COURT AT GUWAHATI**  
(HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NO.HC.VII-21/2008/ 6880 /A.

From :- Smti. K. Newar,  
Joint Registrar (Vigilance),  
Gauhati High Court,  
Guwahati.

To, Shri Ito Basar,  
The District & Sessions Judge,  
East Sessions Division, Tezu.

Dated Guwahati 28<sup>th</sup> November 2018.


Sub:- Casual Leave with station leave permission.

Ref:- Your Email dated 27<sup>th</sup> November 2018.

Sir,

With reference to the above, I am directed to inform you that you been granted Casual Leave for 2(two) days on 29.11.2018 and 30.11.2018 along with Station Leave permission, as prayed for.

Yours faithfully,

 27.11.18

**JOINT REGISTRAR (VIGILANCE).**

